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Title: Introduction of the Constitution (One Hundred and Fifteenth Amendment) Bill, 2011.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI PRANAB MUKHERJEE: I introduce\*\* the Bill.

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